

**I (t) Report and Accounts (1986-87) of the Dredging Corporation of India Limited, New Delhi, and related papers**

**(ii) Report and Accounts (1986-87) Of the Indian Road Construction Corporation Limited, New Delhi and related papers**

**II Statements giving reasons for the delay in laying the papers**

SHRI RAJESH PILOT: Madam, I also beg to lay On the Table:

I. A copy (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

(i) (a) Eleventh Annual Report and Accounts of the Dredging Corporation of India limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditors General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—5504188 for (a) and (b)].

(ii) (a) Eleventh Annual Report and Accounts of the Indian Roads Construction Corporation Limited, New Delhi for the year 1986-87, together with the Auditors' report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—5503188 for (a) and (b)].

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library See No.LT—5503/ 88 to LT—5504/88].

**I, Notifications of the Ministry of Surface Transport (Ports Wing)**

**II. Surface Transport (Transport Wing) Electronic Data Processing Assistant Recruitment Rules, 1987**

SHRI RAJESH PILOT: Madam, I also beg to lay on the Table :—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing), under sub-section (4) of section 124 of the Major Port Trusts Act, 1963: —

(i) GSR No. 808(E), dated the 21st September, 1987, approving the Tuticorin Port Employees' (Recruitment, Seniority and Promotion) Second Amendment Regulations, 1987.

(ii) GSR No. 858 (E), dated the 15th October, 1987, approving the Visakhapatnam Port Employees' (Compassionate Fund) Amendment Regulations, 1987.

(iii) G.S.R. No. 861(E), dated the 16th October, 1987, approving the Calcutta Port Trust Employees' (Leave) (First Amendment) Regulations, 1987.

(iv) G.S.R. No. 940(E), dated the 30th November, 1987, approving Njew Mangalore Port Trust Employees' (Grant of Advances for building of Houses) Second Amendment Regulations, 1987.

(v.) G.S.R. No. 950(E), dated the 2nd December, 1987, approving the Cochin Port Employees' (Temporary Service) Second Amendment Regulations. 1987.

(vi) G.S.R. N-o. 968(E), dated the 9th December, 1987, approving the Cochin Port Employees' (Allotment of Residence) Second Amendment Regulations, 1987.

(vii) G.S.R. No. 988(E), dated the 16th December, 1987, approving the Cochin Port Employees' Classification, Control and Appeal) Amendment Regulations, 1987.